## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

**UNDER SECTION** 

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

coursel for

Anout Mustia

Coursel for Remodels 1 to 4.

## **ORDER**

Ms Swetha Vasudevan, counsel for petitioner present. Shri Chandraprakash, counsel for R1 to R4 present. Counsel for petitioner stated that she has sent notices to R5 & R6 and delivery report is yet to be received. She sought time for filing the proof of the delivery of notice alongwith an affidavit. Time extended at request. Put up on <u>07.02.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)